

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No :
PETITION No : CP/111(CHE)/2022
NAME OF PETITIONER : Premi Chemco Pvt Ltd
-vs- Vs
NAME OF RESPONDENT : RoC, Chennai
SECTION : 252 of CA, 2016

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Rajesh Samdaria through video conferencing mode.

The Petitioner is directed to issue notice to the RoC and file Affidavit of Service before the next date of hearing.

List the matter on 16.11.2022 for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT